

(39)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 27-11-19

PRESENT: SHRI R.VARADHARAJAN, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/470/2019
PETITION NUMBER : CP/193/IB/2018
NAME OF THE PETITIONER(S) : SUNDARESAN NAGARAJAN (RP)
(P DOT G CONSTRUCTION PVT LTD)
NAME OF THE RESPONDENT(S) : DURAISAMY & 11 ORS
UNDER SECTION : Sec 60(5) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1)	Ravi Rajagopalan	Counsel for RP / Applicant	Ravi
2)	M. Manikandan	Counsel for Respondent R1-4 & 7-12	M. Manikandan (MS 4389/18)

ORDER

Learned Counsel for the Applicant / Resolution Professional is present and makes his submissions. In relation to the submission of Learned Counsel for the Respondent, Learned Counsel for the Respondent seeks for adjournment on the ground that the Senior Counsel leading in the matter is not available. However, the reply filed by the Respondent is not available in the record of this Tribunal. In the circumstances, the Bench Officer is directed to update the records on file by keeping the reply of the Respondent on the record. Post this matter on 17.12.2019.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)